

ITEM NO.14

COURT NO.13

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012
CC 19325/2012

(From the judgement and order dated 27/04/2012 in CTR No.350/2012, of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

COMMR.OF COMMERCIAL TAXES U.P.

Petitioner(s)

VERSUS

M/S CASTROL INDIA LTD.

Respondent(s)

(With I.A. No. 1 - appln(s) for c/delay in filing SLP)

Date: 11/11/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Pawan Shree Agarwal, Adv.
Mr. Abhinav K. Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Court Master

|

|